

Name of the Corporate Debtor: Vasavi Housing Infrastructure Limited (IN LIQUIDATION) CIN : U45202TN2006PLC09149
Date of commencement of CIRP: 27th September 2017; Date of commencement of Liquidation: 7th August 2018

LIST OF STAKEHOLDERS as on 29th April 2026, NCLT taken on record: 12th June 2026

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBT (Liquidation Process) Regulations, 2016

Annexure 1- List of secured financial creditors

S. No	Name of the Creditor	Details of Claim Received			Details of Claim Admitted							Amount in Rs.			
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by security interest	Whether security interest relinquished? (Yes/No)	Details of security interest	Amount Covered by guarantee	% share in total amount of claims admitted	Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
NIL		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

For Vasavi Housing Infrastructure Limited


S. Rajendran
Liquidator

Regn. No. IBBT/PA-002/1P-N00098/2017-2018/10241